

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 22/2009

CANARA BANK

Appellant(s)

VERSUS

C.S. SHYAM . & ANR.

Respondent(s)

Date : 23-08-2017 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE R.K. AGRAWAL

HON'BLE MR. JUSTICE ABHAY MANOHAR SAPRE

For Appellant(s) Mr. Naveen R. Nath, AOR

For Respondent(s) Mr. R. C. Kaushik, AOR (N.P.)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the appellant.

None appears for respondents.

Judgment/Orders reserved.

(SWETA DHYANI)
SENIOR PERSONAL ASSISTANT

(CHANDER BALA)
BRANCH OFFICER

Cases referred:-

1. 2013(1) SCC 212
2. 2013 (14) SCC 794